

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 88/2023 in CP/284(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **31.10.2023**

NAME OF THE PARTIES: **HARKIRAN KAUR SAWHNEY V/s**
 IMPERIAL PLATFORMS PRIVATE
 LIMITED

Section 59, 241(1), 242(4) of the Companies Act, 2013 and Rule 11

ORDER

IA 88/2023 in CP/284(MB)2022

- 1) Mr. Shyam Dewani, Ld. Counsel for the Petitioner and Mr. Dhiraj Mhetre, Ld. Counsel for the Respondent No. 3 are present. None present other Respondents.
- 2) At request, stand over to 11.12.2023, for further consideration and hearing. Parties shall complete and exchange the pleadings well before the adjourned date.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)